

(14)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/11/2017 AT 10.30 AM

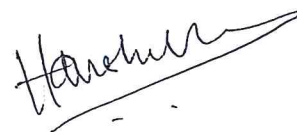
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/181/CAA/2017
NAME OF THE TRANSFEROR : KOTHARI SAFE DEPOSITS LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
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Mr. P. H. Arvinth Pandian
(Senior counsel)

Counsel for
the Petitioner.



for PAWAN JHABAKH &
HARISHANKAR WANI
(96866 03576)

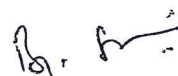
SHAREHOLDER

D.K. 

DILIP KUMAR SURANA

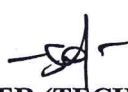
BAJU SRI DHAR

Counsel for objector
Mr. Mahendra Wadhvani



ORDER

Mr. P.H. Arvinth Pandian, Senior Counsel for the Petitioner present. Mr. Mahendra Wadhvani, Counsel for Objector present. Mr. Dilip Kumar Surana, Shareholder in person present. They submitted the final arguments. **Reserved for Orders.**


MEMBER (TECHNICAL)
ghk


MEMBER (JUDICIAL)